

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 284 OF 2001

STATE OF U.P.

Appellant (s)

VERSUS

MUSHTAQ ALAM

Respondent(s)

Date: 14/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P.P. NAOLEKAR

(VACATION BENCH)

For Appellant(s)

Mr. M. Yunus Malik,Adv.

Mr. Javed Mahmud Rao,Adv.

For Respondent(s)

Mr. B.S. Jain,Adv.

Dr. (Mrs.) Vipin Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master